

by allowing this kind of discussion to be taken up in the House. If the time is consumed by something else, I cannot help it. Mr. Ahamed, we will take it up tomorrow, not today, please.

(Interruptions)

14.22 hrs.

At this stage, Shri Tej Narayan Singh and some other hon. Members came and stood on the floor near the Table

MR. SPEAKER: Let us take the next item, i.e. papers to be laid on the Table

(Interruptions)

14.22½ hrs.

[Translation]

PAPERS LAID ON THE TABLE

Proclamation issued by President revoking the proclamation already issued by him on 31st December, 1993 in relation to State of Assam and notification under Indo-Tibetan Border Police Force Act, 1992, etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): On behalf of Shri S.B. Chavan, I beg to lay on the Table:

- (1) A copy of the Proclamation (Hindi and English versions) dated the 13th December, 1994 issued by the President under clause (2) of article 356 of the Constitution revoking the Proclamation issued by him on the 31st December, 1993 in relation to the State of Manipur, published in Notification No. G.S.R. 862(E) in Gazette of India dated the 13th December, 1994, under article 356(3) of the Constitution.

[Placed in Library. See No. LT-6636/94]

- (2) A copy of the Notification No. S.O. 414(E) (Hindi and English versions) published in Gazette of India dated the 28th May, 1994 appointing the 30th May, 1994, as the date on which the Indo-Tibetan Border Police Force Act, 1992 shall come into the force, issued under section 1 of the said Act.

[Placed in Library. See No. LT-6637/94]

- (3) A copy of the Indo-Tibetan Border Police Force Rules, 1994 (Hindi and English versions) published in Notification No. G.S.R. 480(E) in Gazette of India dated the 30th May, 1994 under sub-section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992.

[Placed in Library. See No. LT-6638/94]

Review on the working of and Annual Report of Coal India Limited, Calcutta for 1993-94 (Vol. I & II)

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri P.A.

Sangma, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) A Review by the Government of the working of the Coal India Limited, Calcutta, and its subsidiary companies, for the year 1993-94 (Volumes I & II).
- (2) Annual Report of the Coal India Limited, Calcutta, and its subsidiary Companies, for the year 1993-94, (Volumes I & II) alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6639/94]

Memorandum of understanding between Oil India Ltd. and the Ministry of Petroleum and Natural Gas in 1994-95.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Oil India Limited and the Ministry of Petroleum and Natural Gas for the year 1994-95.

[Placed in Library. See No. LT-6640/94]

Annual Reports and Review on the working of Jawahar Lal Nehru Centre for advance Scientific Research, Bangalore for 1993-94 and Indian Science Congress Association, Calcutta for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On behalf of Shri Bhuvnesh Chaturvedi, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 1993-94.

[Placed in Library. See No. LT-6586/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Calcutta, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indian Science Congress Association, Calcutta, for the year 1993-94.

[Placed in Library. See No. LT-6587/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Facility for Animal Tissue and Cell Culture, Pune, for the year 1993-94 alongwith Audited Accounts.